

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 125

CP (IB) No. 122/Vol./Chd/Hry/2021

IN THE MATTER OF

Jagannath Coal Transport Pvt. Ltd.

...

Petitioner

Under Section: 59, IBC 2016

Order delivered on 09.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 13.06.2024.

Sd/-

Court Officer